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(DRI) of CBEC, have been alerted and strict vigilance is kept in sensitive areas at airports/borders. Inter-agency coordination with other Law Enforcement Agencies is also maintained for greater exchange of intelligence inputs to keep a check on smuggling activities.

Statement

Value of Tobacco Products (in ₹ Lakh) seized under the Customs Act

Year	Cigarette	Gutkha	Tobacco	Bidi	Gul
2013-14	2011.12	42.87	0.00	3.54	0.00
2014-15	8938.48	108.02	20.56	5.42	2.33

Starting of AIIMS in Kerala

297. SHRI K.K. RAGESH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Centre is considering to start All India Institute of Medical Sciences in Kerala; and

(b) if so, whether Government has received suggestion for any possible locations for AIIMS in Kerala and if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Setting up AIIMS in Kerala is not covered under PMSSY till date. However, the matter may be considered in subsequent phase.

(b) Yes. The Government of Kerala have identified following four locations:

- Thiruvananthapuram District-Kattakada Taluk, Kallikadu Village, Block 31, Resurvey 66
- (ii) Kottayam District-Arpookkara, Athirampuzha and Peraicakadu villages
- (iii) Ernakulam District- Block No.5, 717/5, Block No.6, 321/1
- (iv) Kozhikode District- Kinalur and Kanthalad villages in Panangad Grama Panchayath, Thamarassery Taluk.

Rise in cases of cataract and blindness

†298. SHRI MEGHRAJ JAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that increase in pollution and ultraviolet rays are the main reasons behind the rise in cases of cataract and blindness in the country;

†Original notice of the question was received in Hindi.